

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/224(KB)2021
IA(COMPANIES.ACT)/147(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	MS. RADHA BANSAL VS MINING ASSOCIATES PRIVATE LIMITED
UNDER SECTION	SEC. 59

Appearance (via video conferencing/physically)

Mr. Rajesh K. Basandhi, Adv.] For the Petitioner

Mr. Joy Saha, Sr. Adv.] For the Respondent

Mr. Sankarsan Sarkar, Adv.]

Mr. Shaunak Mitra, Adv.]

Mr. Durgesh Kumar Jha, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. Learned Senior Counsel for the Respondent present.
2. **IA(COMPANIES.ACT)/147(KB)2023:**
 - a. Heard the learned Senior Counsel Mr. Joy Saha appearing on behalf of the Respondent in part.
 - b. For continuation of arguments, list this matter on **30th April, 2024 at 3.30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**